

Illegal Occupation of Railway Land

5011. SHRI BACHI SINGH RAWAT "BACHDA": Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government are proposing to amend the existing provisions of Public Premises (Eviction of Unauthorised Occupants) Act especially for the railway land; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) No, Sir.

(b) Does not arise.

Corruption in Delhi Police

5012. DR. ARVIND SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that there is wide spread corruption in the Delhi Police;

(b) whether the Government propose to carry out any survey in this regard and if not, the reasons therefor;

(c) whether it has been widely acknowledged that the standard of living and assets of the staff and officer of the Delhi Police are generally more than their known sources of income; and

(d) if so, the action proposed to be taken to combat this menace?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) to (d) There is no hard evidence available to conclude that there is widespread corruption in the Delhi Police or its personnel generally have a standard of living disproportionate to their known sources of income. However, in individual cases where the conduct of a police official is suspect, action is promptly taken to verify the allegations so as to bring the erring officials to book. During the current year (upto 31.7.96), cases under the Prevention of Corruption Act, 1988 have been registered against 21 police personnel.

Boycott of National Celebrations

5013. SHRI SUSHIL CHANDRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether in some of the North-Eastern States, particularly Manipur, the people boycott the national celebrations on the 15 August and 26 January;

(b) if so, names of the North Eastern States where such an attitude has been adopted; and

(c) the steps Government intend to take to ensure that the non-cooperation of the concerned people is

overcome and they celebrate the national days like the people in rest of the country?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) to (c) The people of the North-Eastern region, including Manipur, participate in the Republic Day and Independence Day celebrations. However, on some occasions, there is a call given by some insurgent or other groups to boycott such celebrations. Such calls generally do not evoke much response.

Pilferage of Vegetables and Fruits

5014. SHRI MRUTYUNJAYA NAYAK: Will the Minister of AGRICULTURE be pleased to state:

(a) the criteria adopted by the Mother Dairy's Fruits and Vegetables Unit to check pilferage of vegetables and fruits from the private trucks/matadors hired by them;

(b) the number of times during the past six months, the department have conducted secret raids to check such pilferage;

(c) whether the connivance of some officers of the Mother Dairy also exist in the pilferage of vegetables and fruits by the private trucks/matadors hired by them; and

(f) the fool proof system proposed to be adopted by the Mother Dairy to Completely eliminate the pilferage by private trucks/matadors owners/drivers?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA): (a) Acknowledgement of the quantity etc. is taken from the driver while handing over fruit & vegetables for delivery at booths. The consessionaires at the booth give payment as per the quantity received by them. In case of any short delivery by transporter sale value of the shortage is recovered from transporter and also penalty levied.

(b) In view of the system followed there is no need of conducting secret raids.

(c) No, Sir.

(d) Not necessary in view of answer at (a).

Check on Drivers

5015. SHRI SANAT KUMAR MANDAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the fleet of Blue Line and Red Line Buses is responsible for the death of the office-goers, school childrens and injuring many others; and

(b) if so, the steps taken or proposed to be taken by the Government to check this menace?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) The Blue and Red Line buses operating in Delhi have been involved in a number of accidents resulting in the death of or injury to the victims.

(b) With a view to improving traffic discipline, the Delhi Traffic Police organises special checking and prosecution drives against vehicle drivers. The steps taken in this regard include checking of the speed of vehicles by radar-gun; distributing road safety literature; announcement of traffic regulations through public address system at important inter-sections; training of drivers; introduction of conflict-free traffic circulation pattern; introduction of traffic signals and blinkers in accident-prone areas and closing of gaps in the central verges, etc.

Vacant Posts in Ramie Research Station

5016. SHRI UDDHAB BARMAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether many posts of Scientists are lying vacant in the Ramie Research Station, Sorbhog Assam;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Government have any scheme to harness the full potentials of this Ramie Farm; and

(d) if so, the details thereof?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA): (a) and (b) Of the four sanctioned scientists positions three are lying vacant at Ramie Research Station, Sorbhog, Assam. The posts could not be filled due to disturbances in that region of Assam. Efforts are being made to fill the remaining vacancies.

(c) and (d) Full potential of the Ramie farm is being harnessed to the extent possible. Besides research, the station is catering to the planting materials needs of the region through various agencies like Tribal Co-operative and Marketing Development Federation, Govt. of Assam and Meghalaya.

[Translation]

Late Running/Detention of Train

5017. SHRI O.P. JINDAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have received complaints about late departure of the Haryana Express (4720-DN) from Rewari running between Delhi-Sarai Rohilla-Rewari;

(b) whether the Jodhpur Mail is detained at Delhi Cantt. for quite a long duration; and

(c) if so, the reasons therefor and the steps proposed to be taken by the Government for timely

running of these trains and redressal of complaints thereabout?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) No, Sir.

(b) No, Sir.

(c) Does not arise.

[English]

Police Role in Human Rights

5018. SHRI JAI PRAKASH (HARDOI): Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of the Government has been drawn to the newsitem captioned 'Human rights—police role undefined', appearing in the 'The Hindu' dated August 27, 1996;

(b) if so, the facts thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR):

(a) Yes, Sir.

(b) The author of the Article captioned "Human rights—police role undefined", appearing in the 'The Hindu' dated August 27, 1996 has urged that the society must, from time to time, define and re-define the role of the police and their responsibilities in a democracy. The article, inter-alia, recommends measures for integrating human rights concerns with the police, such as stress on human rights in the training curricula for recruits at different levels, special reward/recognition for excellence in observance of human values, discouragement to short-cut methods in investigation, etc.

(c) The Government of India attaches highest importance to the promotion and protection of human rights and have issued guidelines, to the State Governments from time to time to ensure that police personnel behave in a humane manner during discharge of their duties and that alleged cases of police excess are taken serious note of and dealt with firmly wherever they occur. Special inputs have also been introduced in the 'induction' and 'inservice' training programmes to sensitise police about using scientific methods for investigation. Human rights as a subject has been introduced in the National Police Academy, Hyderabad and several State police training institutes. A Syllabus on human rights training has been drawn on the basis of a model syllabus prepared by the NHRC and sent to the State Governments for adoption.